

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 16.06.2021**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	M.C.15032/2020	R.K.N.	D.R.
2	M.C.15037/2020	P.S.	R.D.
3	EX.15050/2019	T.N.S.	
4	M.A.15040/2020	M.R.	
5	M.A.15041/2020	M.R.	
6	MISC.15004/2021	D.N.A.K.	
7	R.A.15036/2018	A.R.S.R.	A.Y.S.
8	R.A.15042/2018	G.R.P.	G.S.
9	P & SC 15013/2020	M.R.M.	L.K.R.
10	R.A.15087/2019	H.S.	H.C.S.
11	R.A.15009/2020	S.M.K.	P.M.N.
12	A.S.15001/2020	B.V.P.A.	V.H.B.
13	A.S.15003/2020	B.V.P.A.	V.H.B.
14	R.A.15035/2020	N.G.	M.R.M.
15	R.A.15012/2021	K.N.	C.R.S.
<b>AFTERNOON SESSION</b>			
1	M.C.15066/2020	S.B.H.	G.M.N
2	M.C.15073/2020	M.Mahesh	M.M.
3	M.C.15146/2020	Kempegowda	L.S.
4	R.A.15008/2021	V.A.	K.M.
5	S.C.15020/2016	P.P.	K.R.A.
6	S.C.15003/2018	P.P.	G.M.L.
7	S.C.15025/2017	P.P.	H.R.N.
8	S.C.15033/2018	P.P.	S.M.
9	Crl.Misc.15120/2021	R.H.C.	P.P.
10	Crl.Misc.15123/2021	R.M.G.	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 16-06-2021

**MORNING SESSION**

<b>SL. No.</b>	<b>CASE NO.</b>	
1	O.S.	431/08
2	O.S.	40/2015
3	O.S.	19/2015
4	L.A.C.	37/2018
5	O.S.	103/19
6	O.S.	848/08
7	O.S.	747/06
8	O.S.	825/20
9	L.A.C.	92/06
10	O.S.	260/07
11	O.S.	582/07
12	O.S.	869/07
13	O.S.	536/06
14	O.S.	554/08
15	L.A.C.	21/2015

**AFTERNOON SESSION**

1	O.S.	445/07
2	O.S.	488/08
3	O.S.	749/08
4	O.S.	604/07
5	O.S.	333/14
6	O.S.	539/14
7	O.S.	517/15
8	O.S.	180/16
9	O.S.	136/19
10	O.S.	187/19
11	F.D.P.	1/2019
12	O.S.	35/2012
13	O.S.	610/12
14	O.S.	176/12
15	O.S.	574/12

Prl. Senior Civil Judge & JMFC,  
Devanahalli.

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI**

**CAUSE LIST DATED 16-06-2021**

**MORNING SESSION**

Sl.No.	Case Type	Case No./year
1	O.S.	107/2017
2	O.S.	314/2017
3	O.S.	315/2013
4	O.S.	462/2013
5	O.S.	176/2016
6	O.S.	294/2017
7	O.S.	388/2013
8	O.S.	495/2013
9	O.S.	1184/2006
10	O.S.	493/2009
11	O.S.	516/2009
12	O.S.	14/2017
13	O.S.	145/2013
14	FDP	9/2013
15	O.S.	478/2014

**AFTERNOON SESSION**

16	O.S.	1631/2006
17	O.S.	1182/2007
18	O.S.	122/2010
19	O.S.	525/2010
20	O.S.	393/2012
21	O.S.	226/2013
22	O.S.	65/2017
23	O.S.	144/2017
24	O.S.	624/2017
25	Misc.	67/2017
26	O.S.	516/2019
27	O.S.	430/2020
28	O.S.	328/2008
29	O.S.	598/2009
30	O.S.	695/2015

**II Addl Sr.Civil Judge & Jmfc.,  
Devanahalli.**



**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 16-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL &amp; CRIMINAL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <p>1. Cr.73/2021(VPS) 2. C.C.5246/2020</p> <p align="center"><b><u>BODY WARRANT</u></b></p> <p>3. C.C.2250/2017 4. C.C.3570/2018</p> <p align="center"><b><u>WARRANT</u></b></p> <p>5. C.C.5366/2016 6. C.C.665/2018 7. C.C.1588/2018 8. C.C.883/2019 9. C.C.884/2019 10. C.C.885/2019 11. C.C.3905/2019</p> <p align="center"><b><u>SETTLEMENT</u></b></p> <p>12. C.C.5765/2016</p> <p align="center"><b><u>PAPER PUBLICATION</u></b></p> <p>13. CrI.Mis.77/2020</p> <p align="center"><b><u>CHARGE</u></b></p> <p>14. C.C.538/2018</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>15. C.C.108/2020</p>	<p align="center"><b><u>HEARING</u></b></p> <p>1. O.S.428/2014 2. O.S.324/2016 3. O.S.390/2016 4. O.C.392/2016 5. O.S.644/2019</p> <p align="center"><b><u>SUMMONS</u></b></p> <p>6. O.S.404/2013 7. O.S.472/2016 8. O.S.290/2018</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>9. O.S.222/2015</p> <p align="center"><b><u>SETTLEMENT</u></b></p> <p>10. O.S.974/2013 11. O.S.20/2016</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>12. O.S.996/2011 13. O.S.602/2012 14. O.S.684/2015</p> <p align="center"><b><u>WRITTEN STATEMENT</u></b></p> <p>15. O.S.598/2017</p>

**NOTE:** All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

*(Signature)*  
C/c Addl.Civil Judge & JMFC.,  
Devanahalli.